

**Advancing of Loans by Banks to Shipping Companies**

4782 SHRI BEZHADA PAPI REDDY : Will the Minister of FINANCE be pleased to state:

(a) whether he is aware that some banks have been advancing big loans to some shipping companies;

(b) if so, the total amounts advanced by banks bank-wise and shipping company-wise during the last three years ending 31st March, 1985;

(c) the details of major terms on which such loans were advanced;

(d) the schedule of payment of the loan; and

(e) in case loan has not been returned as per terms settled upon; the reasons for the same and the steps taken to recover the amount ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) and (b). Reserve Bank of India has reported that during the last three years ending 31st March, 1985, four Indian Commercial Banks have disbursed a total of Rs.108.89 crores to 10 shipping companies for acquisition of ships under the 'Ship Acquisition From Abroad Under New Scheme - SAFAUNS'. In terms of Section 44(1) of the State Bank of India Act, 1955 and Section 13(1) of the Banking Companies (Acquisition and Transfer of Undertaking) Act, 1970, the details of individual constituents of the public sector banks cannot be disclosed. Hence, the bank-wise and company-wise details cannot be disclosed.

(c) and (d). The loans disbursed under the Government's scheme and 'SAFAUNS' are granted for a period of 12 years with initial moratorium of two years, against guarantee from Shipping Development Fund Committee (SDFC) in favour of the financing bank as security for the loan. The effective rate of interest charged from the shipping companies is 7.5%. The repayment of such loans are to be made

in half yearly equal instalments commencing after the initial moratorium of two years.

(e) Due to Global recessionary trend in the shipping industry the shipping companies have been facing some financial difficulties in repayment of the loans availed by them and therefore, they have approached the Government for some reliefs in the repayments of the loans.

**Setting up of Mini Steel Plants**

4783. SHRI MURLIDHAR MANE : Will the Minister of STEEL, MINES AND COAL be pleased to state :

(a) whether a proposal to set up mini steel plants in the country in view of financial constraints is under consideration of Government;

(b) if so, the details thereof;

(c) whether Government also propose to set up some more mini steel plants in Maharashtra; and

(d) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE DEPARTMENT OF STEEL (SHRI K. NATWAR SINGH) : (a) No, Sir.

(b) Does not arise.

(c) and (d). No such proposal is under consideration of the Government.

**Exploration Of Uranium And Other Metals In Andhra Pradesh**

4784. SHRI VIJAYAKUMAR RAJU : Will the Minister of STEEL, MINES AND COAL be pleased to state :

(a) whether it is a fact that uranium and other rare metals have been found in some districts of Andhra Pradesh ;

(b) is so, the names of the districts where the uranium and other rare metals have been located ; and

(c) the steps taken for their exploration ?

THE MINISTER OF STEEL, MINES AND COAL (SHRI VASANT SATHE) :

(a) Yes, Sir,

(b) Uranium and other heavy minerals have been located in Mehboobnagar, Nellore, Nellore and Prakasam Districts of Andhra Pradesh,

(c) The Atomic Minerals Division of the Department of Atomic Energy has intensified its integrated survey and exploration programme by using multi-pronged strategy for identification of new target areas. Apart from foot-surveys and geo chemical and geophysical methods, airborne gamma spectrometry and magnetometric surveys and remote sensing methods are also being used for the purpose.

[*Translation*]

**Grant Of Loans To Weaker Sections  
In Faizabad District Of Uttar  
Pradesh**

4785. SHRI R P SUMAN : Will the Minister of FINANCE be pleased to state ;

(a) whether Government have issued instructions for grant of loan to weaker sections and Scheduled Caste/Scheduled Tribe beneficiaries under special component plan and various schemes meant for the poor without insisting on surety or guarantee ;

(b) if so, the details thereof and when such instructions were issued ;

(c) the number of banks which have advanced loan under above instructions without insisting on surety or guarantee indicating the number of beneficiaries of each category granted loan in Faizabad District of Uttar Pradesh ; and

(d) if not, the reasons there refer ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE . (SHRI JANARDHANA POOJARY) : (a) and (b). Separate instructions have not been issued by R.B.I. to banks in regard to financing SC/ST beneficiaries under the special component plan. However, Reserve Bank of India have from time to time issued comprehensive set of guidelines to banks regarding liberalised Margin and Security norms etc. in respect of all categories of borrowers for advances under priority sector and weaker sections. As per these guidelines banks should not insist on collateral security or third party guarantee in the case of small loans upto Rs./- 5 000 in agricultural sector and upto Rs. 25,000/- in other priority sectors.

(c) and (d). R.B.I. has reported that the information in the manner asked for is not yielded by the present reporting system. However, according to the latest available information, aggregate advances of Scheduled Commercial Banks in Faizabad District of Uttar Pradesh stood at Rs. 33.19 crores on the last Friday of June, 1984.

[*English*]

**Cases of Irregularities Detected Against  
Employees Officers of the CCI & E**

4786. SHRI MOOL CHAND DAGA : Will the Minister of COMMERCE be pleased to state :

(a) whether cases of irregularities/ violation of rules and regulations committed by certain employees and officers of the Chief Controller of Imports and Exports have been detected by Governments ;

(b) the particulars of such employees and officers, nature of irregularities, violation of rules and regulations and other relevant details ;

(c) whether Government have launched prosecution and department all inquiries against all such persons ;

(d) the results of the prosecutions/ departmental inquiries so far, and